

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF SEPTEMBER 2023**

Sl. No.	Nature	Opening balance as on 01.09.2023	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Covert Cases	Total Institution	Backlog Disposal Cases/covert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.09.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	54	0	4		4			0	0	58	
2	WA	410	55	9		64			58	58	416	
3	WPC	11555	413	5		418	3		325	328	11645	7
4	WPL	1146	19	1		20			4	4	1162	1
5	WPS	18691	1801	14		1815	3		583	586	19920	51
6	WPT	809	14	7	2	23			19	19	813	1
7	WPCR	118	43	1		44	1		49	50	112	4
8	WPPIL	146	12			12			18	18	140	
9	WP 227	1802	75	3		78			64	64	1816	8
10	WPHC	0	3			3			2	2	1	
A	TOTAL (1 to 10)	34731	2435	44	2	2481	7	0	1122	1129	36083	72
1	FA	3013	20	4		24	1		12	13	3024	6
2	FAM	295	1	3	1	5			5	5	295	2
3	FA(MAT)	474	26	6		32	1		12	13	493	
4	SA	5829	36	23		59			15	15	5873	6
5	MA	414	18	1		19			13	13	420	1
6	MAC	10022	136	4		140			134	134	10028	61
7	CR	295	11	3		14	1		29	30	279	2
8	MCC	735	70			70	1		100	101	704	
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	13	0			0			0	0	13	
11	EP	2	0			0			0	0	2	
12	TPC	117	13	1	1	15			21	21	111	
13	CONT	1621	101			101			122	122	1600	3
14	ITA	4	0			0			0	0	4	
15	ARBA	236	3	1		4			0	0	240	
16	ARBAP	11	2		1	3			1	1	13	
17	ARBR	38	3			3	1		2	3	38	
18	TAXC	289	24			24			0	0	313	
19	REVP	182	8	1		9			23	23	168	1
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23593	472	47	3	522	5	0	489	494	23621	82
TOTAL (A+B)		58324	2907	91	5	3003	12	0	1611	1623	59704	154
MAIN CRIMINAL CASES												
1	CRREF	3	0			0			1	1	2	
2	CRA	16150	181			181	2		192	194	16137	95
3	CRR	6139	117	1	1	119			119	119	6139	61
4	MCRC	1040	796			796	1		717	718	1118	
5	MCRCA u/s 438 CrPC	253	139	1		140			163	163	230	
6	CONTR	3	0			0			0	0	3	
7	CRMP	5456	269	6	3	278			353	353	5381	137
8	TPCR	15	6	1		7	1		9	10	12	
9	ACQA	3276	35			35			51	51	3260	48
C	TOTAL (1 to 9)	32335	1543	9	4	1556	4	0	1605	1609	32282	341
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		90659	4450	100	9	4559	16	0	3216	3232	91986	495
PENDENCY INCREASE/ DECREASE		90659	INCREASE (+1327)								91986	

Over 5 Years Pendency as on 01.09.2023	Over 5 Years restored and backlog Instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.09.2023	Over 5 Years Decrease Pendency during the month
27525	50	495	27080	-445

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)